

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

32

T.C.P No. 357/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES: SBJ Projects Pvt.Ltd.  
V/s.  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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(32)	Muzge Merchant 1/b Apex law Partners for Petitioner	Associate	Muzge
	Mr. Shyam Kapadia, Counsel Ms. Smriti Kanade, Adv i/b Negandhi, Shah & Kunayalullah for Respondent		Smriti

ORDER

TCP No. 357/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 18.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)